NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 07/59/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Mrs. Sonia Narang & Anr Vs. M/s Ayur Herbals Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Amar Khera, Advocate

Mr. Ashok Kr. Bharti, Advocate

For the Respondent (s) : Mr. Rakesh Kumar, Advocate

Mr. P. K. Sachdeva, Advocate

Order

Ld. Counsel for the Respondent prays for some time to place on record the evidence corroborating transfer of the sale consideration from the account of Respondent no. 2 to the account of the deceased.

Ld. Counsel for the Respondent is directed to produce the other statutory record in support of the defence raised.

To come up on 10th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)